

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR MKMG JEWEL DEVELOPERS PRIVATE LIMITED OPERATING IN DEVELOPER & DEALS IN SALE AND PURCHASE OF PROPERTIES AT NEW DELHI.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MKMG Jewel Developers Private Limited CIN: U27205DL2012PTC233291
2.	Address of the registered office	13/3, Second Floor, Shop No. 211, WEA, Karol Bagh, New Delhi-110005
3.	URL of website	No Website
4.	Details of place where majority of fixed assets are located	Karol Bagh, New Delhi
5.	Installed capacity of main products/services	NA
6.	Quantity and value of main products/ services sold in last financial year*	Sale of properties of Rs. 3,32,35,000/- (Unaudited) during the F.Y. 2021-2022
7.	Number of employees/ workmen*	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	This information shall be made available by RP, on request through email at: ip.mkmg@gmail.com and CC to cadda.ip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	This information shall be made available by RP, on request through email at: ip.mkmg@gmail.com and CC to cadda.ip@gmail.com
10.	Last date for receipt of expression of interest	09.03.2024
11.	Date of issue of provisional list of prospective resolution applicants	11.03.2024
12.	Last date for submission of objections to provisional list	16.03.2024
13.	Date of issue of final list of prospective resolution applicants	18.03.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18.03.2024
15.	Last date for submission of resolution plans	17.04.2024
16.	Process email id to submit Expression of Interest	ip.mkmg@gmail.com

* There were no business operations of the Corporate Debtor as on the date of commencement of Corporate Insolvency Resolution Process.

Sd/-**Durga Das Agrawal****IBBI Reg No. IBBI/IPA-001/IP-P00557/2017-2018/10987**

Resolution Professional of

MKMG Jewel Developers Private Limited

Address: KBL Agarwal & Co., 413, Vikasdeep Building,

Laxmi Nagar, District- Centre, New Delhi- 110092

AFA Valid up to 20.07.2024

Email: ip.mkmg@gmail.com

Date: 23.02.2024**Place: New Delhi**